NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

C.P. (IB)/28(MB)2024

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES: MERCK LIFE SCIENCE PRIVATE LIMITED V/s WOCKHARDT LIMITED

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ld. Counsel for the Petitioner present, however, not marked the attendance sheet. Mr. Gaurav Joshi, Ld. Sr. Counsel a/w Mr. Shyam Kapadia and Mr. Dhruva Gandhi, Mr. Deepak Deshmukh, Ld. Counsel for the Corporate Debtor present.
2. Heard the learned counsel for the both sides and perused the records.
3. Both sides may file written submissions in not more than three pages on the next date of hearing.
4. List this matter for taking written arguments on record on **22.07.2024**.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

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